

>

Title: Introduction of the Prevention of Insults to National Honour (Amendment) Bill, 2009 (Insertion of new section 4).

SHRI JAI PRAKASH AGARWAL (NORTH EAST DELHI): Madam, I beg to move for leave to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Insults to National Honour Act, 1971."

*The motion was adopted.*

SHRI JAI PRAKASH AGARWAL : Madam, I introduce the Bill.

---